Annexure - 2 Yosmite Engineering Private Limited; CIRP commenced on 04.04.2025; List of creditors as on 04.07.2025

List of Operational Creditors (Government Dues)

List of Operational Creations (Contentinent Daes)								
S.No	Name	Date	Amount Claimed	Amount of claim admitted	Amount covered by security interest	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
1	Income Tax Department, Chennai	25.04.2025	79,634.00	16,416.00	NA	0	63,218.00	Please refer notes
2	Employee State Insurance Corporation, Chennai	09.06.2025	519,659.00	1.00	NA	0	519,658.00	Please refer notes
3	Commercial Taxes Department	09.06.2025	4,360,052.00	1.00	NA	0	4,360,051.00	Please refer notes
	Total		4,959,345.00	16,418.00	-	-	4,942,927.00	

1. All claims have been provisionally admitted on the basis of submitted proof of claim and limited information available as per books of the corporate debtor.

2. As per Regulation 14 of IBC 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision

3. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

4. Information / evidence / clarification are pending from Operational Creditor/Management for the claims under further verification.

Asha Rathod

Interim Resolution Professional

Yosmite Engineering Private Limited

Regn. No. IBBI/IPA-001/IP-P-02017/2020-2021/13108

AFA No: AA1/13108/02/311225/107832 valid upto 31.12.2025

ASHA RATHOD

IP Regn. No. IBBI/IPA-001/
IP-P02017/2020-2021/13108